

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2720
ANSWERED ON:05.08.2015
Hassles in getting Malaysian Visa
Senguttuvan Shri Balasubramaniam

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Ministry is aware that the Malaysian Government requires Indian visa-seekers to undergo as many as three biometric tests and are charged hefty visa fees;
- (b) if so, the details thereof;
- (c) whether the Indian Government imposes such restriction on Indian visa-seekers from Malaysia;
- (d) if so, the details thereof;
- (e) whether the Ministry is aware that the worst hit are the blue collar workers proceeding to Malaysia on work permit; and
- (f) if so, the details thereof and whether the Ministry would address this issue in consultation with the Malaysian Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

(a) & (b) As per information available with us, the Malaysian Government requires Indian visa-seekers (for work permit applicants) to undergo medical tests and biometric enrolment. It is also learnt that these processes have been in place for a while now and these procedures have been only recently shifted from Malaysia to India. The Malaysian Government charges a visa fee of INR 1000 from the Indian citizens. Apart from the visa fees, an additional visa processing/service charge of INR 2400 is charged from the Indian visa applicants applying for a Malaysian visa in India.

(c) & (d) The Government of India also has a biometric enrolment system in place. The Indian Government charges a visa fee of 152 Malaysian Ringgit (INR 2500 approx. at the current exchange rate) from the Malaysian visa applicants for a tourist visa. We charge 456 Malaysian Ringgit (approx. INR 7600) for an employment visa. Apart from the visa fee, a service fee of 1.56 Malaysian Ringgit (approx. INR 26) and Indian Community Welfare Fund (ICWF) fee of 8 Malaysian Ringgit (approx. INR 133) are charged from visa applicants.

(e) & (f) Malaysia recruits workers from various countries including India. Any difficulties that may arise out of recruitment relating to India are taken up by the Indian High Commission in Malaysia and the Government of India with Malaysian authorities periodically, through official channels, at various levels.
